

- (ii) Mumbai (Maharashtra)
- (iii) Kolkata (West Bengal)
- (iv) Hyderabad (Andhra Pradesh)
- (v) Bangalore (Karnataka)

(b) Rs. 1050.00 crores were provided for the scheme during the 10th Five Year Plan. Of this, Rs. 536.47 crores have been disbursed to the nodal agencies in the Mega Cities from 2002-03 to 2004-05 as follows:—

Rs. in crore	
Mega City	Amount
Bangalore	94.24
Chennai	95.87
Hyderabad	106.14
Kolkata	113.71
Mumbai	128.51

(c) No, Sir.

(d) Does not arise.

Foreign Direct Investment in higher education

†*92. SHRI RAM JETHMALANI:
SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government are considering to give approval for Foreign Direct Investment in the field of higher education in the country;

(b) if so, the details thereof;

(c) whether it is also a fact that Foreign Direct Investment would commercialise higher education; and

(d) if so, Government's response thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI ARJUN SINGH): (a) to (d) Foreign Direct Investment (FDI) in

†Original notice of the question was received in Hindi.

Education, including higher education, is already being allowed under the automatic route, without any sectoral cap, since February, 2000 vide Order No. 7(4)/2000-IP dated 11 February, 2000 issued by the Department of Industrial Policy & Promotion.

A Committee of experts has been constituted to examine all relevant issues pertaining to the entry of foreign universities.

New parameters in MoU with PSEs

***93. SHRI MOOLCHAND MEENA:
DR. T. SUBBARAMI REDDY:**

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government are likely to incorporate a set of fresh parameters like productivity, international benchmarking, information technology enabled services and human resources management in the MoU signed with various Public Sector Enterprises;

(b) if so, whether the *ad hoc* group of experts has proposed revised criteria to the Board for Reconstruction of Public Sector Enterprises;

(c) if so, by when this group is likely to submit its report; and

(d) whether this group of experts would render advice on greater functional economy, delegation of more financial powers and corporate governance?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) The parameters relating to productivity, benchmarking and human resources development have already been included in MoU Guidelines for 2005-06. The provision has also been made in the Guidelines to include any other relevant parameter such as information technology enabled services in the MoU.

(b) and (c) The Ad-hoc Group of Experts has been given time till the end of March, 2005 for submission of report.

(d) The Ad-hoc Group of Experts is to advise Ministry of Heavy Industries and Public Enterprises on issues like autonomy, greater delegation of financial powers, corporate governance, R&D, Technology Upgradation, effective functioning in a competitive environment etc.